

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 593 of 2019

IN THE MATTER OF:

JM Financial Asset Reconstruction Company Ltd.Appellant

Vs.

Finquest Financial Solutions Pvt. Ltd. & Anr.Respondents

Present :

For Appellant: Mr. Abhishek Anand, Advocate

For Respondents: Dr. Ashwani Kumar, Sr. Advocate with Mr. Siddharth Sharma, Mr. Darpan Sachdeva, Advocates for R-1

Mr. Sujoy Datta, Advocate for R-2

Mr. R.Sudhinder, Ms. Namita Kaul, Advocates for R-3

Mr. Amit Singh Chauhan with Mr. Hemant Chauhan, Advocates for R-4

Mr. V.Seshagiri, Mr. Siddharth Sachar, Mr. Shreyas Shankar, Advocates for R-5

Mr. Sanjeev Sagar with Ms. Nazia Parveen, Advocates for R-6

Mr. Rajesh Kumar Gautam, Ms. Khushboo Aggarwal, Advocates for R-7

...contd.

O R D E R

31.07.2019 - Heard Dr. Ashwani Kumar, learned Sr. Counsel appearing on behalf of Respondent No. 1 is allowed to file their short written submissions in course of the day. Hearing concluded.

Post the matter for further hearing on **1st August, 2019 at 12.00 Noon** on the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk